

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 3.9.2002

Shri D.P.Dhalasamant enters appearance on behalf of the applicant by filing Vakalathnama with the consent from the previous Advocate, Mr.I.C. Dash. Shri Dhalasamant has also filed a Memo dated 3.9.2002 stating that the applicant does not intend to proceed with this case and in the circumstances he may be permitted to withdraw this O.A. Accordingly this O.A. is dismissed as withdrawn. No costs.

Shri S.B.Jena, Addl. Standing Counsel is present and heard.

MEMBER(ADMINISTRATIVE)

3/09/2002
MEMBER(JUDICIAL)